**BENCH-I** 



## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.(IB) No. 596/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th December 2017, 10.30 A.M.

Name of the Company		City Bank N.A-Vs-Cosmic Ferro Alloys Ltd.		
Under Section		7 IBC		
SI. No.	Representa	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
1. 2. 3.	Marju Bhu Rishare Bo Vorun Kedi Kumardeep	revier, Adv.  averger, Adv.  Adv.  Majumder, Adv.	Financial Creditor	Rishau Banerijee 13/12/017.

Mr. Jishnu Chowdhury Mr. Shaunak Mitre Mr. Presante Narkan

for Respondents

## ORDER

Ld. Counsel for the financial creditor and the corporate debtor made a joint statement that process of settlement is going on between the parties. Keeping in view of the submissions of the parties the case is adjourned to 11/01/2018.

List on 11/01/2018.

(Jinan K.R.) Member (J)

Sd

(V.P.Singh) Member (J)